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Title: Need to enhance the amount of Pension and Dearness Allowance under EPF Pension Scheme, 1955.

SHRI N. PEETHAMBARA KURUP (KOLLAM): Madam, at present, there are 35 lakh retired employees who are getting pension under Employees Provident Fund Pension Scheme 1955. Since they are getting a paltry sum as pension, their economic condition and living standard are very pathetic and poor.

Among these 27 per cent of them are getting Rs.12 to Rs.500 only per month. Fifty six per cent of the EPF pensioners are getting Rs.500 to Rs.1000 only per month. With this meagre amount of pension, it is very difficult to meet their both ends. Some of them had gone to the court in 2003. The court directed the Government that keeping in view the human consideration and social security, adequate pension should be given to the EPF pensioners. But the Government has not implemented this order. This year, in 2013, the Prime Minister, through the Minister of Labour, has announced that minimum amount of Rs.1000 as dearness allowance will be given to the EPF pensioners. But even with this pensioners' problem has not been addressed properly.

Therefore, I would request the Central Government that pensioners should be given adequate pension and dearness allowance under the EPF pension scheme.

MADAM SPEAKER:

Dr. Ratna De,

Shrimati Shatabdi Roy,

Shri Harsh Vardhan,

Adv. A. Sampath,

Shri M.B. Rajesh,

Shri P. Lingam and

Shri Shailendra Kumar associated themselves with the matter raised by Shri N. Peethambara Kurup.